

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub: ESTABLISHMENT – High Court of Andhra Pradesh
– Transfer and appointment of Sri A.V. Ravindra Babu,
Principal District and Sessions Judge, Guntur as Officer
on Special Duty attached to the office of the Registrar
General, High Court of Andhra Pradesh against the
vacant post of Registrar – **Orders – Issued.**

ORDER: ROC.No.755/2021-Estt., Dated 03.12.2021

In exercise of the powers conferred by Article 229(1) of the Constitution of India, the Honourable the Chief Justice, High Court of Andhra Pradesh is pleased to pass the following order:-

Sri A.V. Ravindra Babu, Principal District and Sessions Judge, Guntur is transferred and appointed as Officer on Special Duty attached to the office of the Registrar General, High Court of Andhra Pradesh, against the vacant post of Registrar, until further orders. The Officer is directed to report by 06-12-2021 in High Court of Andhra Pradesh.

The Officer is entitled to draw his pay and allowances attached to the post of Registrar in the High Court of Andhra Pradesh.

Sri A.V. Ravindra Babu, Principal District and Sessions Judge, Guntur shall hand over the charge of his post to Sri G. Anwar Basha, I Addl. District and Sessions Judge, Guntur.

Sri G. Anwar Basha, I Addl. District and Sessions Judge, Guntur will be in full additional charge of the post of Principal District Judge, Guntur, until further orders.


REGISTRAR GENERAL
03/12/2021

To
The Officers – concerned.

Copy to:

1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice
(for placing before the Hon'ble Chief Justice).
2. All the P.Ss to Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.
**(with a request to direct the concerned to upload the
above proceedings on the High Court's website).**

5. All the Officers of the High Court of Andhra Pradesh.
6. All the Section Heads, High Court of Andhra Pradesh.
7. All the Unit Heads in the State of Andhra Pradesh.
(with a request to circulate among all the Courts in the Unit).
8. The Presiding Officers, Labour Courts, Visakhapatnam, Guntur, Ananthapur.
9. The Chairman, A.P. VAT Appellate Tribunal, Visakhapatnam.
10. The Member Secretary, A.P. State Legal Services Authority.
11. The Secretary, A.P. High Court Legal Services Committee.
12. The Chairman, Co-operative Tribunal, Vijayawada.
13. The Secretary to Governor for the State of Andhra Pradesh.
14. The Chief Secretary to Government, Government of Andhra Pradesh
15. The Secretary to Government, Law (L.A. & J - Home Courts) Dept.,
Government of Andhra Pradesh.
16. The Registrar, A.P. Lokayukta.
17. The Secretary, Bar Council of A.P.
18. The Advocate General, Andhra Pradesh.
19. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada.
20. The Commissioner of Printing Stationery, Government Central Press,
Vijayawada (for publication in Official Gazette).